

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**28. IA (COMPANIES. ACT)/138/2022 in C.P. 196/(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Shaku Kishore Sadarangani Vs.**  
**Prakash Chhabria**  
**IN THE MATTER OF**  
**Shaku Kishore Sadarangani**  
**V/s**  
**Megacity Consultants Private Limited**

**Section: Rule 11 of NCLT Sec. 241(1) of Companies Act, 2013**

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**ORDER**

Ld. Counsel, Tanjul Sharma appeared for the Petitioner, Ld. Counsel, Nausher Kohli a/w Haresh L Beuauy and Saloni Majrekar appeared for the Respondent nos. 1 and 2 and Ld. Counsel, Yasmin Bhansali appeared for the Respondent nos. 3 and 5. Due to paucity of time matter could not be taken up on board. List this matter on **15.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**